

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1067(KB)2019
IA(I.B.C)/1949(KB)2023, IA(I.B.C)/196(KB)2023,
IA(I.B.C)/1822(KB)2023, IA(I.B.C)/1395(KB)2023,
IA(I.B.C)/1454(KB)2023, IA(I.B.C)/546(KB)2023,
IA(I.B.C)/422(KB)2023, IA(I.B.C)/1619(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	J.M HOTELS PVT. LTD. VS SHRADDHA HEALTH & FITNESS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

For Financial Creditor

Mr. AR. K. Sinha, Adv.

Mr. Santosh Kr. Ray, Adv.

Ms. Rituparna Sanyal, Adv.

Ms. Zeba Khan, Adv.

Ms. Muskan Saha, Adv.

For RP

Mr. Ranjan Mukherjee, Adv.

Mr. Debdeep Sinha, Adv.

Mr. Yogesh Gupta, RP

For PF Authority(Applicant) in IA 1949 of 2023

Mr. Avijit Tewari, Adv.

For the Petitioner and Applicant in IA 1619/2022 and IA 196/2023

Mr. Ankan Rai, Adv.

For Applicant/Suspended Board of Directors in IA no 546/2023 and IA 1395/ 2023

Mr. Shwetank Singh.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter before regular Bench on **13.06.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**